

**Central Administrative Tribunal, Allahabad
Bench, Allahabad**

ORIGINAL APPLICATION NO.330/00306/2019

This the 8th day of January, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Hon'ble Ms. Naini Jayaseelan, Member (A)

Monika Saxena aged about 35 years w/o Sukumar Srivastava r/o D-19, J.P. Colony, Mandar More, District- Allahabad (Prayagraj) (presently posted and working as PRT at K.V. AFS Bamrauli, Allahabad.

.....Applicant

By Advocate –None

V E R S U S

1. The Commissioner, Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shaheed Jeet Singh Marg, New Delhi.
2. The Additional Commissioner (Administration), Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shaheed Jeet Singh Marg, New Delhi.
3. The Assistant Commissioner (Establishment) Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shaheed Jeet Singh Marg, New Delhi.
4. The Deputy Commissioner, Kendriya Vidyalaya Sangathan, Regional Officer, BHU Campus, Varanasi.
5. The Principal, Kendriya Vidyalaya, AFS Bamrauli, Allahabad.
6. The Principal, Kendriya Vidyalaya, New Cantt., Allahabad.

Respondents

By Advocate : Shri D.P. Singh

ORDER

By Hon'ble Mr. Rakesh Sagar Jain, Member (J)

List revised. None present for the applicant.

2. Sri D.P. Singh, Learned counsel for respondents is present and submitted that in any

case, Original Application has become in-fructuous as the applicant has been given place of posting as per her choice.

3. Order sheet shows that counsel for applicant was not present even on earlier occasions, i.e. on 2.8.2019 and 2.12.2019. Today again, neither the applicant nor her counsel is present to pursue her case. It appears that applicant is no more interested to pursue her case.

4. Accordingly, O.A. is dismissed in default and for non-prosecution. No order as to costs.

(Ms. Naini Jayaseelan)
Member (A)

(Rakesh Sagar Jain)
Member (J)

HLS/-

